

भारतीय खाद्य सुरक्षा एव मानक प्राधिकरण

Food Safety and Standards Authority of India

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

(A Statutory Authority established under the Food Safety and Standards Act, 2006)

(गुणवत्ता आश्वासन प्रभाग)

(Quality Assurance Division)

एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

FDA Bhawan, Kotla Road, New Delhi – 110002

दिनांक /Date: 11 March, 2026

आदेश/Order

विषय: एफएसएसएआई द्वारा अधिसूचित चार प्रयोगशालाओं के निलंबन के संबंध में।

Subject: Suspension of four FSSAI notified Laboratories- reg.

The following laboratories are hereby suspended with immediate effect from carrying out analysis of samples under the Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder as per regulation 10(2) read with clause (iii) of regulation 10(1) of the Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018 for a period of six months.

S. No.	Name Of Laboratory	FSSAI Registration No.
1	Intertek India Private Limited (Food Services), Gurgaon	13/N/FSSAI/2014
2	Italab, (Goa) Pvt. Ltd., Goa	34/W/FSSAI/2016
3	Idma Laboratories Ltd, Panchkula	44/N/FSSAI/2017
4	Bureau Veritas India Testing Services Pvt. Ltd., Central Laboratory, Hyderabad	16/S/FSSAI/2014

2. Further aggrieved by this order, the laboratory may appeal within period of 30 days from the date of issuance of this order, as per the provisions under regulation 11(1) of the Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018.

3. This issues with the approval of the Competent Authority.

डॉ. सत्येन कुमार पंडा/ Dr. Satyen Kumar Panda

सलाहकार - क्यूए / Advisor – QA

एफएसएसएआइ, नई दिल्ली/ FSSAI, New Delhi**To:**

1. Intertek India Private Limited (Food Services), Gurgaon
2. Italab, (Goa) Pvt. Ltd., Goa
3. Idma Laboratories Ltd, Panchkula
4. Bureau Veritas India Testing Services Pvt. Ltd., Central Laboratory, Hyderabad

Copy to:

1. State Food Safety Commissioners (All States/UTs)
2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

Copy for information to:

1. PPS to Chairperson, FSSAI (HQ), New Delhi;
2. PS to CEO, FSSAI (HQ), New Delhi;
3. Executive Director (RCD), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi-for necessary changes in FICS.
5. Regional Director, FSSAI regional Office
6. CITO FSSAI, New Delhi-for uploading on the FSSAI website